

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.153 of 2020

IN THE MATTER OF:

VRG Healthcare Pvt. Ltd. & Ors.

...Appellants

Vs.

Ganesh Ramchandra Chakkarwar

...Respondent

Present:

For Appellants: Mr. Shreyash U Lalit, Advocate.

For Respondent: None

ORDER

(Through Virtual Mode)

16.09.2020: After Arguing for sometime, Learned Counsel for the Appellant seeks permission to withdraw this Appeal. We allowed the prayer. Hence the Appeal is disposed off as withdrawn.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[V.P.Singh]
Member (Technical)**